

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 159 of 2012

Dated : 8th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Andhra Pradesh Ferro Alloys Producers Association ...Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Shridhar Prabhu
Mr. Lokesh R. Yadav**

Counsel for the Respondent (s) : Mr. P. Shiva Rao for R 2 to 5

ORDER

The learned counsel for both the parties have filed their respective written submissions. Mr. Shridhar Prabhu, Learned Counsel for the Appellant wants to file additional written submissions. Accordingly, he is permitted to file additional written submissions on or before 25.1.2013 after serving copy on the other side.

Post the matter for reporting compliance on **11.2.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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